

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1531
TO BE ANSWERED ON 26.07.2018

IMPLEMENTATION OF MGNREGS

1531. SHRI KAMAL NATH:
SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether a large percentage of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) wages have remained unpaid in April, 2018 as per findings of the NREGA Sangharsh Morcha that tracks the implementation of the rural employment scheme;
- (b) if so, the details thereof;
- (c) whether the stagnant wage rates and delays of payments to workers under MGNREGS has caused an alarming situation across the country; and
- (d) if so, the corrective steps proposed to be taken by the Union Government in this regard?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)&(b): The Ministry releases funds to the States/UTs based on the basis of agreed to Labour Budget (LB), opening balance, pending liabilities of the previous year, if any, and overall performance. Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme and fund release to States/UTs is a continuous process and Central Government is making funds available keeping in view the demand for work. During the current FY 2018-19 (as on 20.07.2018), an amount of Rs. 34,290.14 crore has been released to States/UTs for liquidating the pending liability of wage component and for running the programme during FY 2018-19.

(c)& (d): No, Madam. The Persondays generated from April-June, 2018 has been 77.93 crore under MGNREGA. The Ministry along with the States/UTs has been making all efforts for improving the timely payment of wages. The Ministry has taken following steps:

- (i) Upscaling of National Electronic Fund Management System (Ne-FMS) in 24 States and 1 UT.
- (ii) Intensive consultation with State Governments to strategize timely payment of wages, verification of pending compensation claims, etc.
